

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.416**  
**CP/16/ND/2023**

**IN THE MATTER OF:**

Manoj Kumar & Ors.	...	Applicant
Versus		
Sakriya Technologies Private Limited & Ors.	...	Respondent

**Order under Section 241(1), Sec. 242(4).**

**Order delivered on 07.03.2023**

**Coram:**

**Mr. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Aditya Singh, Adv.  
For Respondent Nos.2 & 3 : Mr. Arun Khatri, Adv. & Mr. Siddharth  
Singh, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is  
adjourned to 14.03.2023.

**Sd/-**  
**(Court Officer)**